

(a) whether is a result of conflict between the LTTE and the security forces of Sri Lanka in the North-East Province, there has been a large number of influx of refugees from Sri Lanka during the last two months;

(b) if so, whether Government have taken up the issue with the Sri Lankan Government for their return and safety; and

(c) if so, the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Sri Lanka Government is making efforts to set up refugee camps in Sri Lanka itself under the supervision of international agencies.

#### **Telephone Complaints in Bombay**

529. PROF. MAHADEO SHIWANKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of cases of dead telephone lines/connections registered in Bombay during May-June, 1990;

(b) the number of cases of telephone complaints which were rectified in more than six hours; and

(c) the reasons for delays in rectifying the telephone lines/connections and the steps taken by the Government to check such delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) to (c). The information is being collected and will be Paid on the Table of the House.

#### **Facilities to Kashmir Migrants**

530. SHRI MADAN LAL KHURANA:  
SHRI KARIA MUNDA:  
SHRI R.N. RAKESH:  
SHRI MANIKRAO HODLYA  
GAVIT:  
SHRI D.M. PUTTE GOWDA:  
SHRI JANAK RAJ GUPTA:  
SHRI L.K. ADVANI:  
PROF. VIJAY KUMAR  
MALHOTRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the financial help and protection that has been given to the Kashmiri migrants during the last three months-month-wise;

(b) whether arrangements have been made for the proper education of the children of the Kashmiri migrants and afforded opportunities of employment to these migrants;

(c) whether Kashmiri migrants are proposed to be given the same facilities as were provided to the victims of terrorists in Punjab and victims of 1984 Delhi riots; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). A statement showing nature and quantum of financial and other help being provided to Kashmiri migrants since May, 1990 is given below. Migrants staying in camps in Delhi are getting relief almost equal to that being extended to migrants from Punjab or Victims of 1984 riots in Delhi.

#### **STATEMENT**

The following relief measures have been sanctioned by the Government for the migrant families:—